

MR. SPEAKER : Firstly, according to the rules and directions, you come under 115. Secondly, about the adjournment-motion, I do not have to give the reasons. But I can assure you that if you can give me some facts on which it is based, I can consider. You see, I cannot go on newspaper report... That is no document.

(*Interruptions*)

MR. SPEAKER : No, no.

(*Interruptions*)

MR. SPEAKER : All right. Sit down. I am open... Let me finish it.

(*Interruptions*)

MR. SPEAKER : Mr. Jaipal Reddy, you are very incorrigible in this respect. Please sit down. I am saying it. Sit down.

[*Translation*]

What are you doing. Kindly resume your seat. Please sit down.

(*Interruptions*)

MR. SPEAKER : You are becoming too incorrigible. You have not got the decency even to sit down, when I am on my legs. What rules are you observing ?

SHRI BASUDEB ACHARIA : We are very responsible.

MR. SPEAKER : I only say...

(*Interruptions*)

MR. SPEAKER : One thing is, you please sit down. Please be silent.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Who has the onus ? (*Interruptions*)

MR. SPEAKER : Mr. Saifuddin, you are becoming too rough. I say that I have to admit and I have to honour my Members, whether on this side or that side.

(*Interruptions*)

MR. SPEAKER : Mr. Reddy, you are

too incorrigible. I would like you to withdraw from the House if you behave like that.

(*Interruptions*)

MR. SPEAKER : You sit down and listen to me. I can well believe a Member rather than anyone who is giving some statement from outside. And I think, my Minister is responsible to this House. If he does something wrong, he is bound to reply and he is responsible and answerable to this House. And if anything is proved otherwise, if you find any discrepancy in his statement, under Direction 115, you can come and when it is established...

(*Interruptions*)

MR. SPEAKER : That is my ruling. That is all.

(*Interruptions*)

MR. SPEAKER : I do not go by what Tom, Dick and Harry says.

(*Interruptions*)

MR. SPEAKER : Papers to be laid. Shri Jagdish Tytler.

12 10 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Detailed Demands for Grants of the Ministry of Civil Aviation for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Civil Aviation for 1987-88.

[Placed in Library. See No. LT-4112/87]

Notification under Merchant Shipping Act and a statement *re* delay in its laying and Annual Report of and Review on Cochla Dock Labour Board, Cochla for 1985-86 and a statement *re* delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT.

(SHRI RAJESH PILOT) : I beg to lay on the Table :

(1) A copy of the Merchant Shipping (Prevention of Collisions at Sea) Amendment Regulations, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1053 (E) in Gazette of India dated the 29th August, 1986 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above.

[Placed in Library. See No. LT-4113/87]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Dock Labour Board, Cochin for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cochin Dock Labour Board, Cochin, for the year 1985-86.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4114/87]

Annual Report of and Review on Raja Rammohan Roy Library Foundation, Calcutta, for 1985-86, Annual Reports of and Reviews on Indian Institute of Management, Lucknow, for 1985-86, of Indian Institute of Management, Calcutta, for 1985-86 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of Raja Rammohan Roy Library Foundation, Calcutta, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of Raja Rammohan Roy Library Foundation, Calcutta, for the year 1985-86.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4115/87]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow, for the year 1985-86.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Lucknow, for the year 1985-86.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4116/87]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1985-86, together with Audited Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Indian Institute of Management Calcutta, for the year 1985-86.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
[Placed in Library. See No. LT-4117/87]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Bombay, for the year 1985-86 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Western Region), Bombay, for the year 1985-86.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT-4118/87]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1985-86 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1985-86.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
[Placed in Library. See No. LT-4119/87]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Calcutta, for the year 1985-86 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Practical Training, (Eastern Region), Calcutta, for the year 1985-86.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
[Placed in Library. See No. LT-4120/87]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1985-86.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1985-86 together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for Training in Industrial Engineering, Bombay, for the year 1985-86.
- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
[Placed in Library. See No. LT-4121/87]
- (15) A statement (Hindi and English versions) explaining the reasons for not laying the Audited Accounts of the Indian Institute of Management, Bangalore, for the year

1985-86 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-4122/87]

- (16) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Indian Institute of Management, Ahmedabad, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-4123/87]

- (17) A copy of Corrigendum (Hindi and English versions) to the *National Policy on Education, 1986—Programme of Action.

[Placed in Library. See No. LT-4124/87]

Annual Report of and Review on National Institute of Public Cooperation and Child Development, New Delhi for 1985-86 and a statement *re* delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of

Public Cooperation and Child Development, New Delhi, for the year 1985-86.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4125/87]

12 11 hrs.

COMMITTEE ON PETITIONS

Third Report

[English]

SHRI SURENDRA PAL SINGH (Bulandshahr) : I beg to present the Third Report (Hindi and English versions) of the Committee on Petitions.

MR. SPEAKER : Matters under rule 377.

Shri Prabhat Kumar Mishra.

(Interruptions)

MR. SPEAKER : I cannot go on a statement like that. No arguments. Nothing of the sort. Only Dr. Prabhat Kumar Mishra goes on record.

(Interruptions)**

12.12 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Demand for adequate compensation to land owners whose lands have been acquired for setting up industries in Bilaspur district of M.P.

DR. PRABHAT KUMAR MISHRA

*The 'National Policy on Education, 1986—Programme of Action' was laid on the Table on 8th August, 1986.

**Not recorded.